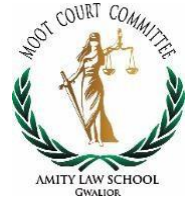




6th AUMP National Virtual Moot Court Competition, 2022



September 15-16, 2022

Organized by – Moot Court Committee, Amity Law School, Amity University Madhya Pradesh, Gwalior

6th AUMP National Virtual Moot Court Competition, 2022 @ Amity Law School, Amity University Madhya Pradesh, Gwalior (September 15-16, 2022)

Register by September 08, 2022.

ABOUT THE ORGANIZER

Amity Law School, Amity University Madhya Pradesh was established in 2013. Amity Law School conducts three integrated 5 years under-graduate courses, LLB (Hons) (3 Years), LL.M. (One Year) and PhD programmes in law-related subjects.

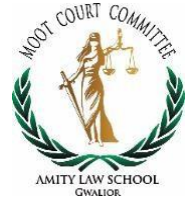
ABOUT THE MOOT

During these unprecedented times, we are keen to nourish minds that are comfortable and skilled in dealing with the differing legal systems and cultures that make up our global community.

Amity Law School is proud to announce that it is organizing the **AUMP National Virtual Moot Court Competition, 2022** which is scheduled to be held from September 15-16, 2022.



6th AUMP National Virtual Moot Court Competition, 2022



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Organized by – Moot Court Committee, Amity Law School, Amity University Madhya Pradesh, Gwalior

Moot Court Committee, Amity Law School, Amity University Madhya Pradesh is privileged to invite you for advancing premier level arguments and to hone your research as well as argumentative skills on a National level event of Moot Court Competition which shall be judged and presided over by the Hon'ble Justices (Sitting or retired) of the Court of law, renowned Advocates in the arena of Criminal Laws and distinguished Academicians.

Having successfully organized various webinars and competitions in a row, this edition speaks of our efforts that aim at improving the whole experience by ensuring that the teams are met with a challenging problem based on contemporary and developing aspects of the law.

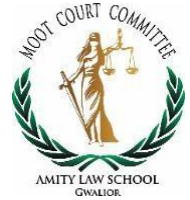
This Competition will be conducted virtually allowing the students to hone their advocacy skills while sitting safe at their homes. This Competition aims to provide an opportunity to the participants to develop the requisite skills for a dynamic process of Advocacy.

ELIGIBILITY

The Competition shall be open for 'bona fide' students who are pursuing an integrated **5 years or 3 years** Law Program in India from an institution recognized by the Bar Council of India.



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TEAM COMPOSITION

Each team shall consist of a **minimum of two (2) members and maximum of three (3) members**. Teams comprising of two members shall only have **two (2) speakers** and teams comprising of three members shall have **two (2) speakers one (1) researcher**.

REGISTRATION

All interested teams must register themselves on or before **September 08, 2022** by diligently filling the registration [Google Form](#). Only one form per team is to be submitted. The registration fees for this Competition is **INR 1,000/-** per team.

MODE OF PAYMENT

Mode of payment of the registration fees shall be via **Bank Transfer** or by **UPI Transfer** to be made on following details:

Bank: Axis Bank Limited, Kanwal Complex, Shrimant Madhav Rao Scindia Marg, City Centre, Gwalior, M.P. (**IFSC Code: UTIB0000158**), Pin 474002.

Account Name: Amity University Madhya Pradesh

Account Number: 911010033371991

Or



6th AUMP National Virtual Moot Court Competition, 2022



September 15-16, 2022

Organized by – Moot Court Committee, Amity Law School, Amity University Madhya Pradesh, Gwalior

Name - Nupur Bhatt

UPI Handle - nupurbhatt046@paytm



KEY DATES

Last date of registration	September 08, 2022
Last date to seek clarifications	September 06, 2022
Last date Memorial Submission	September 10, 2022
Date of the Competition	September 15-16, 2022

CONTACT INFORMATION

In case of any queries, please contact us alsmootcourtcommittee2022@gmail.com. You may also contact the following:



6th AUMP National Virtual Moot Court Competition, 2022



September 15-16, 2022

Organized by – Moot Court Committee, Amity Law School, Amity University Madhya Pradesh, Gwalior

1. Prof. (Dr.) Sandeep Kulshrestha (Convener, Moot Court Committee): +91 70009 15701
2. Ms. Shubhangi Gupta (Assistant Professor, Amity Law School) +91 97273 83869
3. Ms. Eshita Mittal (Co-ordinator, Moot Court Committee): +91 89899 24648
4. Ms. Nupur Bhatt (Co-ordinator, Moot Court Committee): +91 91316 64340

IMPORTANT LINKS

For the Moot Proposition, [click here](#).

For the Rules of the Competition, [click here](#).

For the Registration Form, [click here](#).

For updates, like our [Facebook](#) page. Do follow us on [Instagram](#).

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